

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.06.2021 (THURSDAY)**

**COURT – IV (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. V.P. Singh, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) No. 192 of 2019	Enness Capitals Pvt. Ltd. & Ors. Vs. Hyderabad Securities and Enterprises Ltd. & Ors.	Vipul Ganda	Y.Suryanarayana Jagriti Ahuja (R19)

### **For Admission (Fresh Case)**

<b>2.</b>	Comp. App. (AT) No. 63 of 2021	Sangunity Exim India Ltd. Vs. Kapil Batra & Ors.	Sakshi Mehley	
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### **For Hearing**

<b>3.</b>	Comp. App (AT) No. 167 of 2020	Niklesh Tirathdas Nihalani Vs. Shah Poddar Nihlani Organisers Pvt. Ltd. & Ors.	Aaditya A. Pande	C.S. Jigarkumar Gandhi Jigarkumar Gandhi- R1
<b>4.</b>	Comp. App. (AT) No. 209 of 2020	R.P. Casting Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana	Ashish Middha	Easha Kadian-R2 Himanshu

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**By order of Hon'ble Officiating Chairperson**

**-sd/-**

**Registrar**